

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF DECEMBER-2012.

DATE OF HEARING 03.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	636296/30	Opp. No. AMD-179773	M/s. Kochhar & Co., New Delhi V/S Mr. Mama Cha Bhandar/ M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	715029/05	Opp. No. AMD-155435	M/s. Glaxosmithkline Pharmaceutical, Mumbai V/S M/s. Cadila Pharmaceu- ticals Ltd., Ahmedabad/ Mr. Jatin Y. Trivedi, Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	612626/30	Rect. No. AMD-212772	M/s. Shri Bhagwati Floor Mills Ltd., Ahmedabad/ M/s. Tradesafe, Jamnagar V/S M/s. Bhagwati Flour Milling, Ahmedabad	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 04.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	761070/05	Opp. No. AMD-211236	M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyaya, Ahmedabad V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

2.	748043/05	Opp. No. AMD-711643	M/s. Cipla Ltd., Mumbai/ Mr. V. G. Parulkar, Mumbai V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	634949/30	Opp. No. AMD-193915	M/s. Ushodaya Enterprises Ltd., Hyderabad/ Mr. GVS Jagannadha Rao, Hyderabad V/S M/s. Modern Food Products , Vadodara/ M/s. M. P. Mirchandani & Co., Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 05.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	662766/11	Opp. No. AMD-239487	M/s. Depenning & Depenning, Mumbai/ M/s. Tata Motors Limited, Mumbai V/S M/s. Panasonic Battery India Co., Ltd., Vadodara/ M/s. R. R. Shah & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	662767/09	Opp. No. AMD-239492	M/s. Depenning & Depenning, Mumbai/ M/s. Tata Motors Limited, Mumbai V/S M/s. Panasonic Battery India Co., Ltd., Vadodara/ M/s. R. R. Shah & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3	741862/07	Opp. No. AMD-203066	M/s. Remfry & Sagar, Gurgaon V/S M/s. Messrs Precision Bearings Pvt. Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

4	772575/05	Opp. No. AMD-710878	M/s. Remfry & Sagar, Gurgaon V/S M/s. Synchem Laboratories Pvt. Ltd., Baroda/ M/s. H. K. Acharya & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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DATE OF HEARING 06.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772930/05	Opp. No. AMD-153124	M/s. Medley Pharmaceut- icals Ltd., Mumbai/ Mr. Dinesh Verma, Mumbai V/S M/s. Osho Pharma Pvt. Ltd., Ahmedabad/ Mr. Subhaschandra V. Purohit, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	722643/05	Opp. No. AMD-117386	M/s. Walter Bushnell Pvt. Ltd., Mumbai/ Mr. Manoj G Menda, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyay, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	722643/05	Opp. No. AMD-117295	M/s. Martin & Harris Laboratories Ltd., Mumbai/ Mr. Manoj G. Menda, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyay, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4	723278/05	Opp. No. AMD-180141	M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyaya, Ahmedabad V/S M/s. Cadila Pharmaceut- icals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 07.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	784271/34	Opp. No. AMD-234056	M/s. Bajaj Auto Limited, Pune/ M/s. Mohan Associates, Chennai V/S M/s. Raja Products, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	777954/05	Opp. No. AMD-220616	M/s. Shree Shanker Ayurvedic Pharma, Ahmedabad/ M/s. Tradesafe, Jamnagar V/S M/s. Samay Electronics Pvt. Ltd., Morbi/ Mr. S. Majumdar & Co., Kolkata	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3	670913/05	Opp. No. AMD-189562	M/s. Glenmark Pharmace- uticals, Ltd., Mumbai/ M/s. Vishesh & Associates, Mumbai V/S M/s. Relish Pharmaceutical Limited, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 10.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	716821/05	Opp. No. AMD-126502	M/s. Win-Medicare Pvt. Ltd., New Delhi/ The Acme Company, New Delhi V/S M/s. Medico Labs. Ahmedabad/ Mr. Subh- aschandra V. Purohit, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	747705/05	Opp. No. AMD-722678	M/s. Biological E Ltd., Mumbai/ M/s. Kayser & co., Mumbai V/S M/s. Century Pharmaceu- ticals Ltd., Vadodara/ M/s. Tradesafe, Jamnagar	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

3.	734267/19	Opp. No. AMD-215159	M/s. Ambalika Plywood Pvt. Ltd., Haryana/ M/s. Puri Trade Marks Co., Ludhiana V/S M/s. Rajasthan Wood Products Pvt. Ltd., Jaipur/ M/s. Tradesafe, Jamnagar	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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DATE OF HEARING 11.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	678132/9	Rect. No. AMD-253662	M/s. Madamser & Co., New Delhi/ M/s. Triputi Cable Industries, New Delhi V/S Mr. Pramod Kumar Rungta, Jaipur/ Mr. G. D. Bansal , Jaipur	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	625948/29	Opp. No. AMD-189868	M/s. Shyam Sunder Industries Pvt. Ltd., Hisar/ Mr. Arun malhotra, Hisar V/S M/s. Assam Edible Oils Ltd., Newai (Raj.)/ M/s. G. D. Bansal, Jaipur	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	721241/29	Opp. No. AMD-195044	M/s. K. S. Oils Limited, Morena/ Mr. Lalji Adovcate, Delhi V/S M/s. Shree Seco Ltd., Jaipur/ Mr. G. D. Bansal , Jaipur	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	773029/09	Opp. No. AMD-208747	M/s. Mex Switchgears Pvt. Ltd., Jalandhar/ M/s. Madamser & Co., New Delhi V/S M/s. Max Switchgear Products, Rajkot/ M/s. Jasani & Company, Rajkot	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 12.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	667533/03	Opp. No. AMD-220745	M/s. Three N. Products Pvt. Ltd., New Delhi/ M/s. Trade Mark Protech Co., New Delhi V/S M/s. Nirma Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	722754/29	Opp. No. AMD-204550	M/s. Nirma Chemical Works Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. E. M. Ravji, Baroda/ M/s. Indo overseas Trade Marks Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	635576/3	Opp. No. AMD-221355	M/s. Nirma Limited, Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Rajasthan Detergent, Jodhpur	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 13.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	714148/29	Opp. No. AMD-202704	M/s. Reghuvar Ltd., Jaipur/ M/s. Delhi Registration Service, Delhi V/S M/s. Shree Mahavir Extractions, Dausa/ M/s. Registration S. S. Kendra, Jaipur	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 14.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	687886/09	Opp. No. AMD-200537	M/s. Rave Technologies Pvt. Ltd., Mumbai/ M/s. W. S. Kane & Co., Mumbai V/S M/s. Ajanta India Ltd., Morbi/ M/s. Tradesafe, Jamnagar	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2	748063/30	Opp. No. AMD-714231	M/s. Shakti Bhog Foods Limited, Delhi/ M/s. Worldwide Registration Bureau, New Delhi V/S M/s. Shiv Shakti Rice & Pulse Mill, Khambhat/ M/s. K. C. Patel & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 17.12.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	660293/30	Opp. No. AMD-732938	M/s. Sachdeva & Sons, Amritsar/ M/s. Arora Registration Service, Amritsar V/S M/s. Koteswar Chemfood Industries, Kutch/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
